

HIGH COURT OF UTTARAKHAND AT NAINITAL

NOTIFICATION

DATED: NAINITAL: JUNE 26, 2024

No.263/UHC/Admin.A-2/2024

Shri Sachin Kumar Pathak, Secretary, District Legal Services Authority, Udham Singh Nagar is repatriated, transferred and posted as Civil Judge (Sr. Div.), Karnprayag, District Chamoli vice Shri Yogendra Kumar Sagar.

Note:

- (A) Recommendation of the name of Shri Yogendra Kumar Sagar, Civil Judge (Sr. Div.), Karnprayag, District Chamoli is being sent to the Uttarakhand State Legal Services Authority, Nainital for his posting as Secretary, District Legal Services Authority Udham Singh Nagar vice Shri Sachin Kumar Pathak.

All above orders shall come into force w.e.f. 01.07.2024.

By Order of Hon'ble the Chief Justice,

Sd/-
(Ashish Naithani)
Registrar General

No.3463/UHC/Admin.A-2/Transf.-Postings./2024

Dated: JUNE 26, 2024

1. P.P.S. to Hon'ble the Chief Justice for information and to place it before Lordship.
2. P.S./P.A. to Hon'ble Judges of the Court with the request to place the notification for kind perusal of Hon'ble Judges.
3. All the District Judges of the District Judiciary for information.
4. Principal Judge, Family Court, Dehradun and Judges, Family Courts of the State for information.
5. All the Registrars of the Court for information.
6. Principal Secretary, Law-cum-L.R., Government of Uttarakhand, Dehradun for information.
7. Principal Secretary, Legislative, & Parliamentary Affairs, Govt. of Uttarakhand, Dehradun for information.
8. Accountant General, Uttarakhand, Mahalekhakar Bhawan, Kaulagarh, Dehradun for information.
9. Secretary Personnel, Government of Uttarakhand, Dehradun for information.
10. Legal Advisor to H.E. the Governor of Uttarakhand for information.
11. Director, Uttarakhand Judicial & Legal Academy, Bhowali, District Nainital for information.
12. Member-Secretary, Uttarakhand State Legal Services Authority, ADR Building, High Court Campus, Nainital for information.
13. Chairman, Commercial Tax Tribunal, Uttarakhand, Dehradun for information.
14. Chairman, State Transport Appellate Tribunal, Dehradun for information.
15. Legal Advisor to Public Service Commission, Uttarakhand, Haridwar for information.
16. Registrar, Public Service Tribunal, Uttarakhand, Dehradun for information.
17. Registrar, Consumer Dispute Redressal Commission, Uttarakhand, Dehradun for information.
18. Presiding Officer (s), Labour Court, Dehradun, Haridwar and Kashipur, District U.S. Nagar for information.
19. Presiding Officer, Industrial Tribunal-cum-Labour Court, Haldwani, District Nainital for information.
20. Presiding Officer (s) Food Safety Appellate Tribunals, Dehradun and Haldwani, District Nainital for information.
21. Deputy Registrar (Accounts) of the Court for information.
22. Director, Directorate of Treasuries, Pension & Entitlements, Uttarakhand, 23- Laxmi Road, Dalanwala, Dehradun for information and necessary action.
23. Director, Government Press, Uttarakhand, Industrial Area, Ramnagar, Roorkee-247667, District Hardwar for Publication of the Notification in the next issue of the Gazette of Uttarakhand and also to furnish copy of Gazette to this Court.
24. P.S. to Registrar General.
25. Chief Treasury Officer, Chamoli & Udham Singh Nagar.
26. Deputy Registrar (IT), High Court of Uttarakhand, Nainital for uploading the notification on the website of the Court.
27. Guard File/ Assistant concerned.

Assistant Registrar
Admin.A-2